

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 23(ND)/2011

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.01.2018

NAME OF THE COMPANY: M/s. MMTC Ltd. V/s. M/s. Indian Commodity
Exchange Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Ajay Saroya, Advocate		
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	For the Respondent (s)	: Mr. Chetan Sharma, Sr Advocate with Mr. Prithvi Sidhu and Ms. Saloni Sharma, Advocates for R2		
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Mr. Sumit Goel, Ms. Raveena Rai, Ms. Sonal Gupta
and Ms. Tanya Chaudhary, Advocates for R1

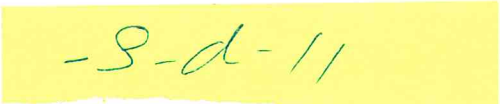
Mr. Devinder Kumar, R.P. Vats for R3

ORDER

Arguments part heard. Both sides are directed to file their short
synopsis along with the citations.

To come up on 12th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)